

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-02-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/10/IB/2021  
IN  
PETITION NUMBER : CP/1307/IB/2018  
NAME OF THE PETITIONER : M/s.Synergy Holdings  
NAME OF THE RESPONDENTS : V. Venkata Sivakumar (Liquidator)  
M/s. The Jeypore Sugar Company Ltd  
UNDER SECTION : Sec 60 (5) of IBC, 2016

**ORDER**

Learned Liquidator/Respondent Mr. V. Venkata Sivakumar is present.

List the matter on **25.03.2021** for hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs